Declaration of Assets and Liabilities

	<u>D</u> Ç	CIPICITION	OI MANGES	Will Silver					
					Year2	021			
	, Shaily	Luna	v son/a	auchter/wife o	, Nassy K	ymon, S			
	. 40		holonging to	Bihous	(gulas	live Ass			
agec	ice and presently w	years, i	Δ_{c}	lau t		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			
give	herein below the d	below the details of the assets (immovable, movable, bank balance, etc.) of							
myself, my spouse and dependants*:									
A.	Details of move								
give	(Assets In joint r	name Indicat	ing the exter	nt of joint own	ership will also	have to be			
- A	<i>i</i>								
give	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name			
(1)	Cash	20000	65000 -	1/2001					
(11)	Deposits in Banks, Financial	Suknova	suknayo						
-	Institutions And	wood_	1500001-						
	Non-Banking Financial	Mouthly, (Dec 2020)	yearly!						
	Companies	(342,202)	(2018)						
(iii)		1011 Patio		and control of the second control of the sec					
	Shares in	6338/yen	'] I						
	companies	3523257	67						
(iv)	Other financial institutions,	67061	SOOO -						
	NSS, Postal	really	mouthly						
	Savings, LIC Policies, etc		Franchis templet	e on					
(v)		Hyunday	scooler						
	(details of make, etc.)	120 Helix	a mound	Part of the ballion					
6.1		(2017)	Aviator (2012)	Care at					
(vi	details of	8629m	2509 m						
	weight and value)	349.335	crold						
(vii) Other assets,	gui Silver							
1."	such as values								

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

of claims / interests

Shaily Genoni

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1	un		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	,				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Kankar Majn Re Patnar: 533 P 546 P 10000	sorfeet		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	The state of the s					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Behon Vidhan Mandal B	danch
1-/	(ii) Loans from financial institutions	(Personal Loan)	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		- CAMPA
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any 2019-20 (b) (i) Income Tax including surcharge [Also indicate 42072. the assessment year upto which Income Tax Return filed. Give also Permanent BNUPK 8723 9 Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (III) Sales Tax [Only in case of proprietary business] (iv) Property Tax Personal Detail GPF/CPF/PRAN No. BLA - 1314 Gender Date of Birth 8 0 (DD/MM/YYYY) 0 Class/Group :-(A/B/C) Cadre 1 . Bihan Logislative Assembly socretariot Partual (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Parting I hereby declare that the above details are true to the best of my knowledge and belief. Signature Shouly Councy
Name of Employee: SHAILY KUMARI Designation: Assisterut Place: Patra Department: Bilson logislative Secretariat
Pertugi. Date: 03 02 21

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shaily Kuronj